## **Declaration of Assets and Liabilities**

Year 2021-2022

I, Kaushalendra Kumar, son of Kalabati Devi, aged twenty six years, belonging to Bihar Legislative Assembly secretariat's administrative cadre and presently working as Section officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. Description Self Spouse Dependant-Dependant-2 Dependant-3 No. Name Name Etc. Name Deepa Rani Name (i) Cash 20,000 5000 N/A N/A N/A (ii) Deposits in 40,000 25000 N/A N/A N/A Banks, (approx.) Financial Institutions And Non-Banking Financial Companies (iii) Bonds, Nil N/A N/A N/A N/A Debentures and Shares in companies (iv) Other financial LIC: N/A N/A N/A N/A institutions. 63,370 NSS, Postal P.A. Savings, LIC Policies, etc SA-15 lacs (v) Motor Vehicles N/A N/A N/A N/A (details of make, etc.) (vi) Jewellery (give 60 gms 160am N/A N/A N/A details of weight and Rs.270000 Rs. 720000 value) (approx.) (Approx.) (vii) Other assets, Nil N/A N/A N/A N/A such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Landade droton

compa \* Dep employ

1887

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name Deepa Rani	Dependant- 1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	N/A	N/A	N/A	N/A	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A N/A	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A	
(v)	Others (such as interest in property)	Nil	N/A	N/A	N/A	N/A	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as		
(a)	(i) Loans from Banks	Nil	Nil		
	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		

Denhaled a Comer

	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil		
	(f) Other dues, if any	Nil	Nil		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil PAN:- DPBPK1425N	Nil		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A		
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A		
	(iv) Property Tax	N/A	N/A		

## C. Personal Detail

	4.									
GPF/CPF/PRAN No.	:-	110174056374								
Gender	:-	M (M/F)								
Date of Birth	:-	1	2	0	7	1	9	9	5	(DD/MM/YYYY)
Class/Group	:-	В (	gazett	ed)			23			8
Cadre	:-	Administrative Cadre, Bihar legislative Assembly Secretariat								
		(Full	Name	e.g. B	.A.SE	Bihar A	dminis	strative	e Servic	e,
		B.S.S Bihar Secretariat Service etc.)								
Home District :- Gaya										
T horoby	loclar	e that	the	ahov	e de	tails	are	true	to th	e best of my

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Danshalendra Come

Name of Employee: Kaushalendra Kumar

Place: Patna Designation: Section Officer

Date:07.02.2022 Department:Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.